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ITEM NO.13 Court 4 (Video Conferencing)

SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

CONTEMPT PETITION (CIVIL) Diary No(s).19670/2021 in W.P.(C) No. No. 1109/2020

NILAM GORWADE & ORS.

Petitioner(s)

VERSUS

MANOJ MUKUND NARAVANE & ORS.

Respondent(s)

(WITH IA NO. 103799/2021 - APPLICATION FOR PERMISSION, IA NO. 103801/2021 - EXEMPTION FROM FILING AFFIDAVIT)

WITH

Diary No(s). 21473/2021 (X)

(WITH IA NO. 114583/2021 - APPLICATION FOR PERMISSION, IA NO. 113910/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 21484/2021 (X) (WITH IA No. 114013/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 21474/2021 (X) (WITH IA No. 113913/2021 - APPLICATION FOR PERMISSION, IA No. 113922/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date: 08-10-2021 These petitions were called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For petitioner(s) Mr. Huzefa A. Ahmadi, Sr. Adv. Mrs. V. Mohana, Sr. Adv.

Mr. Rakesh Kumar, AOR

Ms. Meenakshi Arora, Sr. Adv.

Mr. Huzefa Ahmadi, Sr. Adv.

Mr. Sudhanshu S. Pandey, Adv

Mr. Gaichangpou Gangmei, AOR

For respondent(s) Mr. Sanjay Jain, ASG

Mr. R. Bala, Sr. Adv.

Mr. Adit Khorana, Adv.

Ms. Shraddha Deshmukh, Adv.

Ms. Seema Bengani, Adv.

Mr. Arvind Kumar Sharma, AOR

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UPON hearing the counsel the Court made the following O R D E R

1 List the Contempt Petitions on 22 October 2021.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR) COURT MASTER